

**Post Offer Report II under Regulation 27(7) of
SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011**

In respect of open offer ("**Open Offer**") for the acquisition of up to 27,850,929 equity shares of Xchanging Solutions Limited ("**Target Company**") from the Public Shareholders of Target Company by CSC Computer Sciences International Operations Limited ("**Acquirer**") along with Computer Sciences Corporation ("**CSC**"), CSC Technologies India Private Limited ("**CSC India**") and Computer Sciences Corporation India Private Limited ("**CSC IPL**") (CSC, CSC India and CSC IPL are collectively referred as "**PACs**")

Report on status of release of Escrow Account

This is in continuation to the Post Offer Report earlier filed vide letter dated January 16, 2017. This report provides details of the release of escrow account which was created to secure performance obligations of the Acquirer and the PACs.

Details of Escrow account as under:

Purpose	Date	Amount (Rs Lakhs)
Amount deposited in Escrow Account	May 5, 2016	2,731.48
	May 6, 2016	8,194.44
	August 30, 2016	356.49
	December 1, 2016	139.25
	Total	11,421.66
Release of Escrow Account		
Transfer to Special Escrow Account	January 3, 2017	1,728.81
Amount released to Acquirer and the PACs:		
• Upon completion of payment of consideration	February 16, 2017	9,692.85
• Upon withdrawal of offer, if applicable	Not Applicable	Not Applicable
• Any other purpose (to be clearly specified)	Not Applicable	Not Applicable
Amount paid to other entities (Give details along with name of entities and purpose)	Not Applicable	Not Applicable

For Kotak Mahindra Capital Company Limited


Shobhit Grover

Date: February 17, 2017

Place: Mumbai



Kotak Mahindra Capital Company Limited

CIN U67120MH1995PLC134050

Registered Office:

27BKC

C - 27, "G" Block

Bandra Kurla Complex

Bandra (East), Mumbai - 400 051, India.

T +91 22 43360000

F +91 22 67132445

www.investmentbank.kotak.com